

National Company Law Tribunal

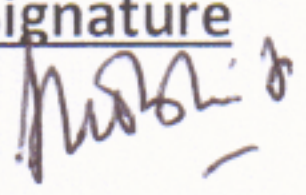
Allahabad Bench

CP NO. 15/11/2004

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

NAME OF THE COMPANY: Hinel chemicals Ltd

SECTION OF THE COMPANIES ACT: U/S. 397/398

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1. 6, 7.	Shobhit Chauhan	Lawyer	Jayant Roshagi	
2.	J. K. Dutta.			

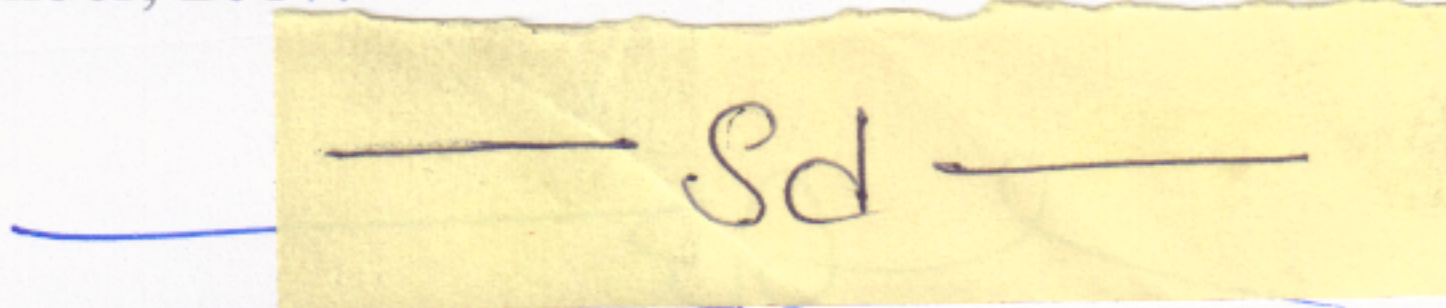
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Advocate, Shri Shobhit Chauhan for the respondent. He informed that the proceedings are still pending before the Hon'ble Allahabad High and the stay granted therein is bearing on the present case. There is consensus of both the counsel. The matter can be heard after the final outcome of the matter pending before the Hon'ble Allahabad High Court.

In view of this, the matter is adjourned. Further, for reporting status of the case and stay granted.

The matter be listed on 20<sup>th</sup> September, 2017.

Date: 28.08.2017

  
Shri H.P. Chaturvedi (Member (Judicial))

Typed by  
P.K.Jyoti